

**Co-operative Societies in Himachal Pradesh**

627. **Shri Ram Krishan Gupta:** Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether it is a fact that there are many co-operative societies in Himachal Pradesh which are not economically sound; and

(b) if so, the nature of steps taken or proposed to be taken to amalgamate these societies into larger units?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) There are 82 Co-operative Societies (roughly about 10 percent) which have been adjudged by the Administration as economically weak

(b) Some of the Societies are defunct and steps are being taken to liquidate them early. The Administration is taking necessary action to revitalise the weak societies wherever possible. Amalgamation into larger units is not considered feasible

**Irrigation Survey in Himachal Pradesh**

628. **Shri Ram Krishan Gupta:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the scheme for survey of Paonta valley (in Himachal Pradesh) to assess the irrigation requirements of the fertile land has been finalised; and

(b) if so, the main features thereof?

The Deputy Minister of Irrigation and Power (Shri Nathi): (a) No scheme for survey of Paonta Valley (in Himachal Pradesh) is in hand or contemplated

(b) Does not arise

**World Health Organisation Regional Office Building in Delhi**

629. **Shri Ram Krishan Gupta:** Will the Minister of Health be pleased to

state the progress made so far in the construction of building in the Indraprastha Estate to house W.H.O. Regional Office for South East Asia?

The Minister of Health (Shri Karmarkar): Preliminary plans and estimates have been prepared and administrative approval to the estimate amounting to Rs. 30,32,300 has been accorded. The estimate is being re-examined, with a view to reducing the cost of the building, before expenditure sanction is accorded

**Sugar Factories**

630. **Shri Ram Krishan Gupta:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Central Government have taken over management of Sugar Factories under the Industries (Development and Regulation) Act, 1951 and Essential Commodities Act, 1955, and

(b) if so, the number and names of factories taken over so far (State-wise)?

The Minister of Food and Agriculture (Shri A P Jain): (a) Yes, Sir

(b) A statement is laid on the Table of the House [See Appendix II, annexure No 12]

**Norwegian Assistance**

631. { **Shri Ram Krishan Gupta:**  
**Shri Raghunath Singh:**

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No 1409 on the 20th March, 1959 and state:

(a) whether the Norwegian Parliament has since considered the matter of giving assistance for the Fishing Community Development Project in Kerala during the remaining period of the Second Five Year Plan; and

(b) if so, the result thereof?